

**Tyre Corporation of India Limited***[Translation]*

2262. SHRI SANDIPAN BHAGWAN THORAT: Will the PRIME MINISTER be pleased to state:

(a) whether the Tyre Corporation of India Ltd. is in a bind on account of piling up of stocks as reported in the Indian Express dated June 8, 1992;

(b) if so, the details thereof and the reasons therefor;

(c) the details of the proposals received by the Government from the Company; and

(d) the remedial steps taken/proposed by the Government to revive the company?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P.K. THUNGON): (a) No, Sir.

(b) The position of stock as on date is as follows:

	Number	Value
(i)	Tyres 9987	Rs.3.53 crores
(ii)	Tubes 9975	Rs.0.20 crores

The above stock is equivalent to one month's production of TCILs Tyre Unit which is a normal level of stock holding.

(c) Nil. In view of (a) and (b) above.

(d) For revival of the company apart from an incurred expenditure of Rs.8.87 crores on repair and renewal for its three units at Kankinara, Tangara and Kalyani, Government have already approved modernisation project at its tyre units, Kankinara for Rs.66.71 crores, which is in the final stages of implementation.

**Export of Horse Shoe Crab**

2263. SHRIMATI SUMITRA MAHAJAN: Will the PRIME MINISTER be pleased to state:

(a) whether the National Institute of Oceanography, Goa, has formulated any scheme for export of horse shoe crab;

(b) whether the element "Lycet" being extracted from this sea animal is used in our country as well; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS  
MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM): (a) No, Sir.

(b) Yes, Sir.

(c) It is used for detection of bacterial contamination in drugs, food, dairy products and in clinical diagnosis.

*[English]***Foreign Equity in BHEL**

2264. SHRIMATI CHANDRA PRABHA URS: Will the PRIME MINISTER be pleased to state:

(a) the location of various units of BHEL in the country;

(b) whether there is any proposal to make these units wholly owned subsidiaries or holding company and to encourage foreign equity in these units;

(c) if so, the details thereof; and